

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 307 OF 2017 &
IA NO. 586 OF 2017**

Dated: 9th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

M/s Samalpatti Power Company Pvt. Ltd.

... Appellant(s)

Vs.

**Tamil Nadu Generation & Distribution Corporation Limited
Board & Anr.**

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Sonakshi Malhan h/f
Mr. Senthil Jagadeesan

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-1

ORDER

Issue notice to the Respondents returnable on 16.11.2017.
Mr. S. Vallinayagam takes notice on behalf of Respondent No.1. Dasti, in
addition, is permitted.

List the matter on **16.11.2017.**

**(I. J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**